NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP(IB)No. 128/BB/ 2017		For filing office objections raised by	Rule 6 of IB	Veer Steel Processors Vs Kirloskar Electric Company Ltd
		Registry	2.	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
·	SAJ). P. JOH N	1	Atomes Sol
	SPJ Leg of	Advocale des Pe	J.

Counsel for petitioner is present. He requested time for service of notice on the corporate debtor. Re-issue notice to the corporate debtor. Counsel to collect the same on the corporate debtor.

List it on 25.01.2017.

MEMBER (T)

MEMBER (J)